

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM11
SCHEDULED TO BE HELD ON 14.04.2010
(HELD ON 16.04.2010)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 2/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 14.04.2010 (Held on 16.04.2010) under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

	Case No. A-2	SWASTIK POLYMERS	HQ F. No. 01/87/050/00843/AM07/DES-VII	Status: Approved
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3.1.1	NC No.: 2/AM11 Dated: 16.04.2010	Adv. Lic. No. 0510196350 Dated 18.12.2006	RLA F. No. 05/24/040/00779/AM07	
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Application: Request is for amendment in Input Output Norms already approved under 4.7 of HBP Vol.I for the export product “PVC Compound”.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/17/2007-PC.II dated 15.12.2009 and decided to **approve** following adhoc norms with modification in description of Export Product No. 2 in supersession of earlier norms ratified in NC Meeting No. 26/AM08 dated 17.10.2007 (Case No. M-240):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Shoe Sole Grade, RT 122)	1 kg	1. PVC Resin	0.5012 kg
		2. Di-Octyl Phthalate	0.2005 kg
		3. Chlorinated Paraffin	0.1303 kg
		4. Calcium Carbonate	0.1504 kg
		5. Stabilizer	0.0180 kg
		6. Carbon Black	0.0090 kg
2. PVC Compound (Nitrile Rubber Blend) – Shoe Sole Grade – Grade No. RT 123)	1 kg	1. PVC Resin	0.4415 kg
		2. Di-Octyl Phthalate	0.3411 kg
		3. Synthetic Rubber (NBR)	0.2007 kg
		4. Stabilizer	0.0170 kg
		5. Carbon Black	0.0090 kg

3.1.2	Case No. A-3	SWASTIK POLYMERS	HQ F. No. 01/87/050/00668/AM08/DES-VII	Status: Approved
	NC No.: 2/AM11 Dated: 16.04.2010	Adv. Lic. No. 0510212131 Dated 15.11.2007	RLA F. No. 05/24/040/00641/AM08	

Application: Request is for amendment in Input Output Norms already approved under 4.7 of HBP Vol.I for the export product “PVC Compound”.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/17/2007-PC.II dated 15.12.2009 and decided to **approve** following adhoc norms with modification in description of Export Product No. 2 in supersession of earlier norms ratified in NC Meeting No. 9/AM09 dated 04.06.2008 (Case No. 43/46/87-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Shoe Sole Grade, RT 122)	1 kg	1. PVC Resin	0.5012 kg
		2. Di-Octyl Phthalate	0.2005 kg
		3. Chlorinated Paraffin	0.1303 kg
		4. Calcium Carbonate	0.1504 kg
		5. Stabilizer	0.0180 kg
		6. Carbon Black	0.0090 kg
2. PVC Compound (Nitrile Rubber Blend) – Shoe Sole Grade - Grade No. RT 123)	1 kg	1. PVC Resin	0.4415 kg
		2. Di-Octyl Phthalate	0.3411 kg
		3. Synthetic Rubber (NBR)	0.2007 kg
		4. Stabilizer	0.0170 kg
		5. Carbon Black	0.0090 kg

3.1.3	Case No. A-9	PEARL ENGINEERING POLYMERS LIMITED	Status: Approved
	NC No.: 2/AM11 Dated: 16.04.2010	HQ F. No. 01/87/162/464/AM10/DES-VII	

Application: Request for issuance of clarification with regard to the scope of the export item ‘Polyester Chips (Textile goods)’ – PTA route under SION H-207.

Decision: The Committee considered the request on 16.04.2010 in light of inputs of D/o C&PC furnished vide their OM No. 46011/17/2010-PC.II dated 16.04.2010 and decided to submit the observation of Technical Authority to D.G. for consideration.

3.1.4	Case No. A-10	SRF LTD.	Status: Approved
	NC No.: 2/AM11 Dated: 16.04.2010	HQ F. No. 01/87/162/459/AM10/DES-VII	

Application: Request for harmonization of nomenclature of ‘Polyester chip’ under both the schemes namely (i) DEPB and (ii) Advance Authorization.

Decision: The Committee considered the request on 16.04.2010 in light of inputs of D/o C&PC furnished vide their OM

No. 46011/17/2010-PC.II dated 16.04.2010 and decided to submit the observation of Technical Authority to D.G. for consideration.

ONLINE CASES

Case No.:23/51/87-ALC1/2009		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:2/87-ALC1/2010 14.04.2010		Status: Approved	
HQ File :01/87/050/00413/AM10/		RLA File :31/24/040/00055/AM10/		Lic.No/Date:3110040144 05.10.2009		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV 4 240 S P WHITE 20% GLASS FIBER REINFORCED PBT COMPOUND		22000.000	K.G	3268573.00	69544.11 US\$
					Total	3,268,573.00	69,544.11
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS/GRANULES BASE POLYMER	14502.400	K.G	972530.94	20303.36 US\$	
2	70191100	GLASS FIBER REINFORCING MATERIAL	4532.000	K.G	234449.42	4894.56 US\$	
3	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	56.760	K.G	7721.40	161.20 US\$	
4	34049090	LOXIOL MOULD RELESING AGENT	56.760	K.G	6797.01	141.90 US\$	
5	39039090	SAYTEX BROMINATED FR (FLAME RETARDANT)	1586.200	K.G	379894.90	7931.00 US\$	

6	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	1586.200	K.G	326709.61	6820.66 US\$	
7	39046100	DYNEON / TEFLON BASED FLOW MODIFIER	45.320	K.G	27135.35	566.50 US\$	
8	32064990	SACTOLITH HDS (RELEVANT COLOURANT)	249.260	K.G	30445.86	635.61 US\$	
9	29159090	SAVNOL	22.660	K.G	1031.14	21.53 US\$	
10	29159090	TALC 2050	45.320	K.G	521.00	10.88 US\$	
				Total	1,987,236.63	41,487.20	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced PBT Compound (Arnite TV 4 240 SP)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fibre	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon/Teflon based flow modifier	0.0020 kg
		8. Relevant Colourant	0.0110 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0020 kg

Case No.:24/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2010 14.04.2010	Status: Approved
HQ File :01/87/050/00414/AM10/	RLA File :31/24/040/00066/AM10/	Lic.No/Date:3110040218 07.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TZ 6280 BLACK (20% GLASS FIBER REINFORCED MICRO SPHERE BASED PBT COMPOUND IN BLACK COLOUR)	12000.000	K.G	2162250.00	45000.00 US\$
				Total	2,162,250.00	45,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	7107.000	K.G	487042.71	9949.80 US\$	
2	70191100	GLASS FIBER CHOPPED STRAND REINFORCING MATERIAL	2472.000	K.G	130684.75	2669.76 US\$	
3	70182000	MICROPEARL GLASS BEADS C050-20-215 REINFORCING MATERIAL	2472.000	K.G	162145.90	3312.48 US\$	
4	32064990	BLACK MASTERBATCH 3 BK 98 COLORANT	247.200	K.G	87486.18	1787.26 US\$	
5	34049090	LOXIO G - 32 MOULD RELEASING AGENT	61.800	K.G	8621.56	176.13 US\$	
				Total	875,981.10	17,895.43	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TZ 6280)	1 kg	1. PBT Chips/Granules	0.5922 kg
		2. Glass Fibre	0.2060 kg
		3. Miewpearl glass Beads	0.2060 kg
		4. Relevant Colourants/ asterbach	0.0206 kg
		5. Mould Releasing Agent (Loxiol)	0.0052 kg

Case No.: 19/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2010 14.04.2010	Status: Approved
HQ File :01/87/050/00409/AM10/	RLA File :31/24/040/00002/AM10/	Lic.No/Date:3110040322 16.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KGV4 H GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR)	30000.000	K.G	3930000.00	78208.96 US\$
				Total	3,930,000.00	78,208.96

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES (BASE POLYMER)	20097.000	K.G	1428866.55	27934.83 US\$	
2	70191100	GLASS FIBER (CHOPPED STRAND) (REINFORCED MATERIAL)	6180.000	K.G	341395.56	6674.40 US\$	
3	32064990	MASTERBATCH PE 48/93 (COLORANT)	309.000	K.G	47416.05	927.00 US\$	
4	39092090	MALAMINE CYNAURATE (FLAME RETARDANT)	3708.000	K.G	320532.50	6266.52 US\$	
5	29159090	CALCIUM STEARATE (MOULD RELEASE AGENT)	606.000	K.G	52694.73	1030.20 US\$	
				Total	2,190,905.39	42,832.95	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGV4H)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourants / masterbatch	0.0106 kg
		4. Melamine Naurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate	0.0202 kg

Case No.: 20/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2010 14.04.2010	Status: Approved
HQ File :01/87/050/00410/AM10/	RLA File :31/24/040/00003/AM10/	Lic.No/Date:3110040323 16.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV 4 240 P WHITE 20% GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	18000.000	K.G	2629665.00	52331.64 US\$
				Total	2,629,665.00	52,331.64

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES (BASE POLYMER)	14776.200	K.G	1020333.55	19947.87 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) (FLAME RETARDANT)	3708.000	K.G	208630.62	4078.80 US\$	
3	34049090	LOXIOI G-32 (MOULD RELEASEING AGENT)	55.800	K.G	8134.38	159.03 US\$	
				Total	1,237,098.55	24,185.70	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV4240 P)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
		3. Mould Release Agent (Loxiol)	0.0031 kg

Case No.:26/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2010 14.04.2010	Status: Approved
HQ File :01/87/050/00416/AM10/	RLA File :31/24/040/00115/AM10/	Lic.No/Date:3110040321 16.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K224 G6 NATURAL 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN NATURAL COLOUR	50000.000	K.G	6889875.00	142500.00 US\$
				Total	6,889,875.00	142,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	35900.000	K.G	3854403.50	78262.00 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING AGENT	15450.000	K.G	852222.00	17304.00 US\$	
3	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	155.000	K.G	13359.06	271.25 US\$	
				Total	4,719,984.56	95,837.25	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfibre Reinforced	1 kg	1. Nylon-6 Chips/Granules	0.7180 kg

Nylon-6 Compound (Akulon K224 G6)	2. Glass Fiber	0.3090 kg
	3. Calcium Stearate	0.0030 kg

Case No.:21/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2010 14.04.2010	Status: Approved
HQ File :01/87/050/00411/AM10/	RLA File :31/24/040/00005/AM10/	Lic.No/Date:3110040720 18.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K 222 KGV4 GREY (20% GLASS FIBER REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	10000.000	K.G	1710192.00	34760.00 US\$
				Total	1,710,192.00	34,760.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES (BASE POLYMER)	6699.000	K.G	496848.08	9713.55 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS)	2060.000	K.G	115905.90	2266.00 US\$	
3	32064990	MASTERBATCH (PIGMENT)	103.000	K.G	18439.58	360.50 US\$	

4	39092090	MELAMINE CYNAURATE (FLAME RETARDANT)	1236.000	K.G	106844.17	2088.84 US\$	
5	29159090	CALCIUM STEARATE (MOULD REALEASING AGENT)	202.000	K.G	17564.91	343.40 US\$	
				Total	755,602.64	14,772.29	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
20% Reinforced Retardant Compound K222 KGV4H)	Glassfibre Flame Nylon-6 (Akulon-	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
			2. Glass Fibre	0.2060 kg
			3. Relevant Colourants / masterbatch	0.0106 kg
			4. Malamine Naurate (Flame Retardant)	0.1236 kg
			5. Calcium Stearate	0.0202 kg

Case No.:22/51/87-ALC1/2009

Party Name:DSM ENGINEERING PLASTICS
(INDIA) PVT. LTD

Meet No/Date:2/87-ALC1/2010
14.04.2010

Status: Approved

HQ File :01/87/050/00412/AM10/

RLA File :31/24/040/00043/AM10/

Lic.No/Date:3110040872
30.11.2009

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	40000.000	K.G	5334175.00	113493.09 US\$
				Total	5,334,175.00	113,493.09

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	32836.000	K.G	2201982.16	45970.40 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	8240.000	K.G	426271.68	8899.20 US\$	
3	34049090	LOXIOI G - 32 MOULD RELEASING AGENT	124.000	K.G	16927.86	353.40 US\$	
				Total	2,645,181.70	55,223.00	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV4240 P)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
		3. Mould Releasing Agent (Loxiol)	0.0031 kg

Case No.:27/51/87-ALC1/2009		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:2/87-ALC1/2010 14.04.2010		Status: Approved																																																														
HQ File :01/87/050/00417/AM10/		RLA File :31/24/040/00149/AM10/		Lic.No/Date:3110041063 14.12.2009		Defer Date:																																																														
Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39081010</td> <td>63/0- NYLON 6, 20% MOULDING POWDER/ GRANULES GLASS FILLED FLAME RETARDANT GRADE K 222 KG V4 COLOUR BLACK</td> <td>46621.050</td> <td>K.G</td> <td>7552610.10</td> <td>162771.77 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>7,552,610.10</td> <td>162,771.77</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39089090</td> <td>NYLON 6 CHIPS / GRANULES BASE POLYMER</td> <td>31232.000</td> <td>K.G</td> <td>3220456.54</td> <td>68085.76 US\$</td> <td></td> </tr> <tr> <td>2</td> <td>70191100</td> <td>GLASS FIBER (CHOPPED STRANDS) REINFORCING AGENT</td> <td>9603.940</td> <td>K.G</td> <td>508778.13</td> <td>10756.41 US\$</td> <td></td> </tr> <tr> <td>3</td> <td>32064990</td> <td>BLACK MASTERBATCH PE 48/93</td> <td>480.200</td> <td>K.G</td> <td>68139.93</td> <td>1440.59 US\$</td> <td></td> </tr> <tr> <td>4</td> <td>39092090</td> <td>MELAMINE CYNURATE</td> <td>5762.360</td> <td>K.G</td> <td>460625.91</td> <td>9738.39 US\$</td> <td></td> </tr> </tbody> </table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39081010	63/0- NYLON 6, 20% MOULDING POWDER/ GRANULES GLASS FILLED FLAME RETARDANT GRADE K 222 KG V4 COLOUR BLACK	46621.050	K.G	7552610.10	162771.77 US\$					Total	7,552,610.10	162,771.77	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39089090	NYLON 6 CHIPS / GRANULES BASE POLYMER	31232.000	K.G	3220456.54	68085.76 US\$		2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING AGENT	9603.940	K.G	508778.13	10756.41 US\$		3	32064990	BLACK MASTERBATCH PE 48/93	480.200	K.G	68139.93	1440.59 US\$		4	39092090	MELAMINE CYNURATE	5762.360	K.G	460625.91	9738.39 US\$	
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5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	941.190	K.G	75680.75	1600.02 US\$	
				Total	4,333,681.26	91,621.17	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
20% Reinforced Retardant Compound (Akulon- K222 KGV4H)	Glassfibre Flame Nylon-6 (Akulon- K222 KGV4H)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
			2. Glass Fibre	0.2060 kg
			3. Relevant Colourants / masterbatch	0.0106 kg
			4. Malamine Naurate (Flame Retardant)	0.1236 kg
			5. Calcium Stearate	0.0202 kg

25	Case No.:28/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD
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